

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 73 of 2013 & I.A. No. 116 of 2013**

**Dated : 23<sup>rd</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Assam Power Distribution  
Company Ltd.**

...

**Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

...

**Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Sakie Jakhari**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &  
Ms. Swagatika Sahoo, Adv. for R-2**

**ORDER**

Mr. M.G. Ramachandran, learned counsel appearing for the respondent has concluded his reply submissions.

Post the matter for rejoinder submissions of the appellant on **31<sup>st</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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